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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

O.A.No.2158/97

Hon'ble Shri Justice V.Rajagopala Reddy, VC(J)  
Hon'ble Shri Govindan S. Tampi, Member(A)

New Delhi, this the 20th day of September, 2000

Suraj Bhan Gupta  
s/o late Shri Mani Lal Gupta  
r/o M-13A Shiv Nagar  
Khyala Road  
New Delhi - 110 018.  
working as UDC, Delhi Milk Scheme  
West Patel Nagar  
New Delhi - 8. .... Applicant

(By Shri C.B.Pillai, Advocate)

Vs.

Union of India through

1. The Secretary to the Govt. of India  
Dept. of Animal Husbandry & Dairying  
Ministry of Agriculture  
Krishi Bhawan  
New Delhi.
2. The General Manager  
Delhi Milk Scheme  
West Patel Nagar  
New Delhi - 8.
3. Shri K.G.Gupta  
Accountant  
Delhi Milk Scheme  
West Paten Nagar  
New Delhi - 8.
4. Shri Suraj Bhan  
Accountant  
Delhi Milk Scheme  
West Patel Nagar  
New Delhi - 8. .... Respondents

(None)

O R D E R (Oral)

By Justice V. Rajagopala Reddy:

The learned counsel for the applicant submits  
that applicant does not seek to press the OA. The OA  
is accordingly dismissed as not pressed. No costs.

GOVINDAN S. TAMPI  
MEMBER(A)

(V.RAJAGOPALA REDDY)  
VICE CHAIRMAN(J)

/RAO/